CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1 10/02/2020

C.P./260/12/2019 SANTOSH KUMAR BARIK

O.A./260/196/2015 -V/S-A K GOEL

ITEM NO: 26

FOR APPLICANTS(S) Adv.: MR.B.ROUT

FOR RESPONDENTS(S) Adv.: MR.M.R.MOHANTY

Notes of The Registry	Order of The Tribunal	
	Heard learned counsels for applicant and respondents. It is submitted by the learned counsel for the respondents that he has filed compliance report enclosing the copy of the fresh order which has been passed by the respondents in compliance of the orders of this Tribunal. Copy of the same has been served on the learned counsel for the applicant.	
	In view of the above, the C.P. is dropped and notices on the alleged contemnors are discharged.	
	However, if the applicant feels that still his grievance persists, he will be at liberty to file fresh application as per the provisions of law.	
	Free copy of this order be made over to	

learned counsels for both the sides.		
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	
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